

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2344**  
TO BE ANSWERED ON 15.12.2025

**Environmental Protection Measures in Amroha, Uttar Pradesh**

2344. SHRI KANWAR SINGH TANWAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to implement the steps for environmental protection, afforestation and pollution control measures in Amroha district of Uttar Pradesh to improve the quality of air, water and soil and to ensure sustainable development;
- (b) if so, the detail of the programmes carried out, the area covered under them and the result achieved thereto in the district; and
- (c) if so, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

(a) to (c): Government has implemented various environmental protection measures including afforestation and pollution control measures in District Amroha, Uttar Pradesh.

Under National Clean Air Programme (NCAP) launched by Ministry of Environment, Forest and Climate Change (MoEF&CC), Gajraula Non-Attainment city in District Amroha is provided critical gap funding for implementing city action plans to undertake air quality improvement measures.

District level Monitoring and Implementation Committee has been constituted under the Chairmanship of District Magistrate Amroha to prepare, implement and monitor annual action plans under NCAP. An amount of Rs. 7.32 crore has been released to Gajraula city and activities such as end-to-end pavement of roads, dust control measures along the roads, greening of urban areas and awareness programmes have been undertaken. In addition, city has undertaken activities such as waste collection, transport, segregation and bio-composting of solid waste, end-to-end pavement of main roads and water sprinkling measures.

Further, Central Pollution Control Board (CPCB) in consultation with Uttar Pradesh Pollution Control Board (UPPCB) monitors water quality regularly in River Ganga at Tigri Ganga Ghat and groundwater monitoring in Gajraula industrial area in District Amroha.

Under AMRUT scheme of Ministry of Housing and Urban Affairs (MoHUA), Amroha city has taken up 08 projects worth ₹20.38 crore out of which 18,333 water tap connections and

27,300 sewer connections/household septage coverage was provided. Under AMRUT 2.0, 10 projects worth Rs. 151.23 Crore in Amroha district have been sanctioned which cover 23,585 new water tap connections and 13.20 acre of water body rejuvenation.

In addition, Uttar Pradesh Pollution Control Board regularly conducts inspections in the grossly polluted industrial units in addition to third party audits conducted by authorized agencies to address industrial pollution in District Amroha. Further, Online Continuous Effluent/Emission Monitoring Systems (OCEMS) have been installed in major industries and these units are monitored online by UPPCB.

Under the Nagar Van Yojana of MoEF&CC, an amount of ₹ 6.4 crore has been sanctioned to develop Nagar Van / Nagar Vatika in an area of 160 hectares in District Amroha. Further, the city has planted 39.95 lakh saplings in the year 2025.

Due to coordinated efforts under NCAP and various programmes of the Government, Gajraula city has shown an improvement in air quality by 32.2% in terms of PM<sub>10</sub> levels, decreasing from 217 µg/m<sup>3</sup> in FY 2019-20 to 146 µg/m<sup>3</sup> in FY 2024-25. Further, the air quality index (AQI) has improved from 132 in FY 2019-20 to 96 in FY 2024-25 (till October).

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